

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/10/IB/2018
 PETITION NUMBER : TCP/10/ (IB)/2017
 NAME OF THE PETITIONER(S) : NETHERLANDS OPERATING CO B.V
 NAME OF THE RESPONDENT(S) : VENKATRAMAN RAO NAGARAJAN & 1
 UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. *Pawan Jhabakhi* *Counsel for the*
Applicant *R.P.T*
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ORDER

Counsel for the Petitioner present, submitted that the time be granted for sending a private notice to R2. At request, time is enlarged with a direction to send a private notice to R2 and file the proof of the same before this Bench on the next date of hearing.
 Put up on **14.03.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)